

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO - 3

Customs Appeal No. 10805 of 2016

(Arising out of OIO No. MUN-CUSTOM-000-APP-288-296-15-16 dated 25/01/2016 passed by Commissioner of CUSTOMS-MUNDRA)

C.C.-Mundra-

Appellant

-VERSUS-

A.R. Fabrics

Respondent

Present For the Appellant : Shri Sameer Chitkara, Asst. Commr. (AR)

Present For the Respondent : Shri Prem Ranjan Kumar, Adv

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. RAJU

Date of Hearing: 24/04/2019

Date of Decision:

Appeals are disposed of by way of remand to Adjudicating authority. For order, see order of date in Customs Appeal no. 10030 of 2019.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

Diksha